

tres in the coastal area of Tamil Nadu in the Central Sector:—

**Madras:**

- (i) Construction of a youth hostel.
- (ii) Land has also been acquired from the State Government for the construction of a Yatri Niwas.

**Mahabalipuram:**

- (i) Construction of a canteen (now Travellers Restaurant).
- (ii) Development of the Temple Bay<sup>o</sup> Ashok Beach Resort.

**Rameshwaram:**

Construction of (i) a L.I.G. Rest House, and (ii) a Tourist Bungalow.

**Kanyakumari:**

- (i) Construction of a Tourist Bungalow; and (ii) provision of motor launch facility for carrying visitors between Kanyakumari and Vivekananda Rock.

**Tiruchendur:**

Construction of a Tourist Bungalow.

**Non-Availability of Essential Commodities All Over Mizoram**

5519. DR. R. ROTHUMA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether he is aware of the fact that all essential items like rice, sugar, salt were not available at all through public distribution systems at controlled rate all over Mizoram from February to May, 1980;

(b) whether he is also aware of the fact that these essential items like rice, salt, sugar, diesel, petrol, kerosene

have been available in plenty to the general public only in black markets all over Mizoram at extremely high prices i.e. rice Rs. 5 to 8 per kg, salt Rs. 5 to 10 per kg., Petrol Rs. 10 to 15 per litre;

(c) if so, actions taken or proposed to be taken; and

(d) if not, steps to immediately revitalise the public distribution system?

THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA) (a) to (d) The information is being collected and will be placed on the table of the Sabha as soon as received.

**Grant of Loans by Industrial Development Bank of India**

5520. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of FINANCE be pleased to state the names of the parties to whom the Industrial Development Bank of India had granted loans exceeding one crore of rupees in the year 1979-80?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Names of the industrial concerns to whom loans exceeding Rs 1 crore were granted by the Industrial Development Bank of India during 1979-80 (July—June) are given in the enclosed statement.

**STATEMENT**

Names of the Industrial concerns to whom loans exceeding Rs. one crore were sanctioned by the Industrial Development Bank of India during 1979-80 (July—June).

Name of the Industrial Concerns

1. Associated Cement Cos. Ltd.
2. Circar Paper Mills Ltd.
3. Jagtjit Cotton Textiles Mills Ltd.
4. L. D. Waving Industries Ltd.

5. Machinery Manufacturers Corporation Ltd.

6. Shree Bhawani Paper Mills Ltd.

7. Southern Petrochemical Industries Corporation Ltd.

8. Sukhna Paper Mills Ltd.

9. Telengana Paper Mills Ltd.

10. Ajay Paper Mills Ltd.

11. Bazpur Co-op. Sugar Factory Ltd.

12. E. I. D. Parry (I) Ltd.

13. Indian Aluminium Co. Ltd.

14. Kap Chem. Ltd.

15. Maharashtra Antibiotics & Pharmaceuticals, Ltd.

16. Shree Krishna Oil Complex Ltd.

17. U.P. Carbide & Chemicals Ltd.

18. Republic Forge Company Ltd.

19. A. R. C. Cement Ltd.

20. Siddha Syntex Ltd.

21. U. P. State Cement Corporation Ltd.

22. Arihant Spinning Mills Ltd.

23. Malbar Cements Ltd.

24. Neptune Paper Mills Ltd.

25. The Raymond Wollen Mills Ltd.

26. Bihar Caustic & Chemicals Ltd.

27. Sri Rajasthan Syntex Ltd.

28. West Bengal Filaments & Lamps Ltd.

29. Aegis Chemical Industries Ltd.

30. Bombay Dyeing & Mfg. Co. Ltd.

31. Asian Bearings Ltd.

32. Birla Jute Manufacturing Co. Ltd.

33. Deepak Fertilizers & Petrochemicals Ltd.

34. Ganganagar Sahakari Spg. Mills Ltd.

35. Gujarat Alkalies & Chemicals Ltd.

36. Gujarat Narmada Valley Fertilizers Ltd.

37. Malegaon Co-operative Spg. Mills Ltd.

38. Mandovi Pellets Ltd.

39. Rama Fibres Ltd.

40. Ramon Gujarat Ltd.

41. Renusagar Power Co. Ltd.

42. Sehgal Paper Ltd.

43. Shiva Paper Ltd.

44. Sree Rayalaseema Paper Mills Ltd.

45. Transport Corporation of India Ltd.

46. Orissa Industries Ltd.

47. Tungabhadra Fibres Ltd.

48. Indo-Nissan Oxo-Chemical Industries Ltd.

49. Punjab Fibres Ltd.

50. Kerala Minerals & Metals Ltd.

51. Karnataka Blades Ltd.

52. West Coast Paper Mills Ltd.

53. Deccan Cements Ltd.

54. Indo-Burmah Petroleum Co. Ltd.

55. Indian-Farmers Fertilizers Corporation Ltd.

56. Elgin Mills Co. Ltd.

57. Kamla Mills Ltd.

58. Morarjee Gokuldas Spg. & Weaving Co. Ltd.

59. National Textile Corporation (Tamilnadu & Pondicherry) Ltd. (Shree Bharati Mills).

60. National Textile Corporation (U.P.) Ltd. (New Victoria Mills).

61. National Textile Corporation (U.P.) Ltd. (Lord Krishna Textile Mills)

62. National Textile Corporation (Maharashtra) Ltd. (Mumbai Textiles Mills)

63. Shree Arbuda Mills Ltd.

64. The Podar Mills Ltd.

65. India Cements Ltd.

66. Mysore Cements Ltd.

67. Bharat Ajay Mills Ltd.

68. The R. C. P. Ltd.  
 69. Ghagtepatil Industries Ltd.  
 70. Modi Industries Ltd.  
 71. Hindustan Motors Ltd.  
 72. Shri Ambica Mills Ltd.  
 73. Ashok Leyland Ltd.  
 74. Gokak Patel Volkart Ltd.  
 75. Kandhesh Spinning & Weaving Mills, Co. Ltd.  
 76. National Textile Corporation (South Maharashtra) Ltd.  
 (i) Bharati Textile Mills.  
 (ii) Chalisgaon Textile Mills.  
 (iii) Dhule Textile Mills.  
 (iv) Digvijay Textile Mills.  
 (v) Jupiter Textile Mills.  
 (vi) New Third Textile Mills.  
 77. National Textile Corporation (W. Bengal, Assam, Bihar & Orissa) Ltd.  
 78. The Elphinstone Spg. & Weaving Mills Co. Ltd.  
 79. T. N. Cements Corporation Ltd.  
 80. J. K. Cotton Spinning & Weaving Mills Co. Ltd.  
 81. National Textile Corporation (Tamilnadu and Pondicherry) Ltd. (Coimbatore Spinning & Weaving Mills Ltd).  
 82. The Hindustan Spinning and Weaving Mills Ltd.  
 83. Mafatlal Fine Spinning & Weaving Co. Ltd.

**State Officials selected for Study/ Training Abroad in Tourism**

5521 SHRI NGANGOM MOHENDRA Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any officers of the Tourism Department of the various States of India have been sent outside India for study in Tourism;

(b) if so, a State-wise break-up of the number of such officers sent since 1977 till date;

(c) whether any nominations for such training/study have been received

from the Government of Manipur during 1977 and 1980;

(d) if so, any such officer/officers has/have been sent for such study/training; and

(e) if not, the reasons therefor?

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL (SHRI A. P. SHARMA):

(a) Yes, Sir. The Central Department of Tourism has sponsored officers of State Departments of Tourism in tourism training programme abroad on scholarships made available under the Colombo Plan.

(b) 1977 Nil

1978 .. One officer each from Goa, Gujarat and Tamil Nadu.

1979 .. One officer each from Himachal Pradesh and West Bengal.

1980 .. One officer each from Assam and Himachal Pradesh.

(c) A nomination had been received from Manipur during 1978 and 1980.

(d) No, Sir.

(e) The selection for these scholarships is made on all-India basis and the nominations received from other State Governments during these years were found more suitable than those of Manipur.

**Preservation of Beaches and Natural Charm of Goa**

5522. SHRIMATI SANYOGITA RANE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the massive extraction of sand in Goa is causing erosion and depriving the beaches of its natural charm and loveliness;